

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION NO-834
ANSWERED ON- 14/12/2022

VICE-CHANCELLOR AND CHANCELLOR OF UNIVERSITY

834 # SHRI PRAMOD TIWARI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether there is a deadlock between the Vice-Chancellor and the Chancellor of the Universities of the States;
- (b) whether Government is formulating any policy in this regard;
- (c) whether Government is considering to set up a Commission for easy selection of qualified, skilled persons for appointment of Vice-Chancellors; and
- (d) whether Government is taking some concrete steps to bring uniformity in curriculum and other activities of the Examination Committee similar to the universities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) & (b): This Ministry has not received any reference from the State Government related to deadlock between the Vice-Chancellor and the Chancellor of the Universities of the States.

(c): No, Sir. The University Grants Commission (UGC) has framed UGC (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Higher Education) Regulations, 2018, notified in the Gazette of India on 18th July, 2018. Clause 7.3 of aforesaid Regulations contains the criteria for selection of Vice-chancellor.

(d): National Education Policy (NEP) 2020 envisages institutions and faculty will have the autonomy to innovate on matters of curriculum, pedagogy, and assessment within a broad framework of higher education qualifications that ensures consistency across institutions and programmes. Given the size of the higher education system and the

diversity of institutions and programmes of study in India, the country needs to move towards developing a nationally accepted and internationally comparable and acceptable qualifications framework to facilitate transparency and comparability of higher education qualifications at all levels. In this direction, the UGC has developed a draft National Higher Education Qualifications Framework (NHEQF). The draft NHEQF has been prepared in accordance with the provisions of the NEP, 2020 which envisions to offer multiple entry and multiple exit points in academic programmes for creating new possibilities for life-long learning. It also gives broad framework of learning outcomes to be attained by the students on the successful completion of a particular programme of study.
